								Annexure –	7							
			Name of Co	rporate Debto	or: M/s Shree G	eeta Textile M	ills Pvt Ltd :	Date of Co	mmencement	of CIRP: 13.	.11.2024; List	of Creditors as o	on: <b>09.04.20</b>	)25		
						List o	f operationa	l creditors (	Government	dues)						
S. No	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent	Amount of any	Amount of claim not	Amount of claim under	(Amount in ₹) Remarks, if any
	Department	Government	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC, if applicable	- claim	mutual dues, that may be set-off	admitted	verification	
1	GST Department	Office of the Asst. Commissioner-CGST & Central Excise. Div Khandwa		17.01.2025	33904784	32854439	Tax Demand with Interest and Penalty	NIL	NIL	No	NIL	NIL	NIL	1050345	NIL	
2	Customs Department	Office of Commissioner of Customs NS-II		17.02.2025	59129252	59129252	Customs Duty with Interest	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	
3	Income Tax Department	Office of Income Tax Officer, Burhanpur		21.01.2025	381944660	-	Tax Demand with Interest and Penalty	NIL	NIL	No	NIL	381944660	NIL	NIL	NIL	Since Appeal has beer filed by Corporate Debtor against the order of ITD, claim has been considered as contingent.
4	Employees Provident Fund Organization	Assistant Provident Fund Commissioner and Recovery Officer		02.12.2024	1394179	1394179	PF Contributi on Dues with Interest etc.	NIL	NIL	No	NIL	NIL	NIL	NIL	NIL	Form B submitted for Rs. 445638 and Proceedings u/s 7A alonmg with EO report for Rs. 948541
					476372875	93377870		0	0	0	0	381944660	0	1050345	0	